

[Shri P. K. Deo]

ing at our Indian patrols right from 1959 at Kong La and Longju up to the fateful October, 1962. Sir, the Government of India is not a Bharat Sadhu Samaj that it would be chanting shanti mantras even when it is fired upon.

Shri Bhagwat Jha Azad (Bhagalpur): How can you think of it?

Shri P. K. Deo: Nor is it so irresponsible like any private individual or Acharya Vinoba Bhave who, can afford to indulge in occasional irresponsible stunts like sending school children to the border to change the heart of the Chinese or to arrange a peace march to Peking. After all, it is the Government of India that has to face hard realities.

Dr. M. S. Aney (Nagpur): Vinoba Bhave did not send any peace mission to China.

Shri P. K. Deo: I am sorry. I am speaking subject to correction. I was saying that for the Government which has to face hard realities to deal with questions in such half-hearted manner as has been done now is nothing but high treason.

We have tolerated times without number Chinese aeroplanes violating our air space. Time and again when we have asked why those intruding planes could not be shot down, even though our Canberras have been subjected to firing by Pakistani forces, some vague replies are given.

Sir, on 12th September 1959, when the discussion on the first White Paper took place, in which I had the privilege to initiate the debate, I told this House to streamline our defence forces. I still remember the words of the Prime Minister then, they are still ringing in my ears. He called us "timid", he called us "weak", he called us "panicky" and he called us "alarmists". At that time Shri Dange

Mr. Deputy-Speaker: The hon. Member may continue tomorrow. The House will now take up Private Members' business.

14.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

Shri Hem Raj (Kangra): Sir, I beg to move:

"That this House agrees with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th September, 1963."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th September, 1963."

The motion was accepted.

RESOLUTION RE: DEFENCE OF INDIA ACT—contd.

Mr. Deputy-Speaker: The House will now proceed with the further discussion of Shri A. K. Gopalan's Resolution regarding the Defence of India Act.

Shi Gauri Shankar Kakkar was on his feet. One hour and four minutes are left for this Resolution. The Minister wants half an hour. How much time does Shri Gopalan want for the reply?

Shri A. K. Gopalan (Kasergod): Fifteen minutes.